

11. Fuel quality standards for petrol and diesel vehicles have been notified.
12. Environment epidemiological studies in identified critically polluted areas have been initiated.

#### **Third Border Wing in Gujarat**

3337. DR. VALLABHBHAI KATHIRIA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of Gujarat sent any proposal for creation of third border wing home guards in the State has been pending since 1993;

(b) if so, the details thereof; and

(c) the time by which it is likely to be finalised?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) The State Government of Gujarat has been interacting with the Central Government even before 1993 for sanction of an additional battalion of Border Wing Home Guards. The State Government was also apprised that the proposal was not acceptable. During December 1996, a request was once again received from the State Government to consider the proposal in order to supplement the police presence in their border areas to curb anti-smuggling operations and other subversive activities. As the issue has various administrative complexities it is not possible to fix a definite time frame for finalisation of the issue.

#### **Recruitment in Andaman and Nicobar**

3338. SHRI NARENDRA BUDANIA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the recruitment to Delhi Andman Nicobar Island Civil Services (DANIL) is 50 per cent by direct recruitment and 50 per cent by promotion from the eligible categories in the feeder cadre;

(b) whether the Departmental promotion committee meets regularly;

(c) if not, the reasons therefor;

(d) whether a proposal sent in 1990 by the State Governments/UTs for regularisation of ad-hoc officers is still pending with the Ministry; and

(e) the time by which the Government propose to fill the promotional posts, especially the posts of promotion quota reserved for SCs/STs?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes. Sir.

(b) to (e) At present there are fifty promotion quota vacancies available for induction to DANI Civil Service for the years 1990 to 1993. It has not been possible to fill up these vacancies for want of up-to-date Annual Confidential Reports/Vigilance Clearance of the eligible officers. The UTs. Administrations concerned have been advised to make available these records.

#### **River Valley Projects**

3339. SHRI SRIBALLAV PANIGRAHI : Will the Minister of AGRICULTURE be pleased to state:

(a) whether catchments namely Upper Kolab and Upper Indra Wati have been included for treatment under the Soil Conservation Schemes of River Valley Projects and Flood Prone Rivers;

(b) if so, the amount spent so far under these schemes and the results achieved thereof;

(c) whether cases of diversification of funds meant under the schemes for other purposes have come to the light; and

(d) if so, the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) and (b) Yes, Sir. Catchments of Upper Kolab and Upper Indra Wati have been included under the Centrally Sponsored Scheme of Soil Conservation in the catchments of River Valley Projects. Project proposals for watersheds falling in these catchments have not been received from the concerned State Governments and therefore, no Central funds have been released so far.

(c) and (d) Do not arise.

12.03 hrs.

### **RE: CONSTITUTION (EIGHTY-FIRST AMENDMENT) BILL**

...(Interruptions)

[Translation]

MR. DEPUTY SPEAKER : I am going to put forward your point. First listen to me.

...(Interruptions)

[English]

MR. DEPUTY SPEAKER : Please listen to me.

...(Interruptions)

SHRI BASU DEB ACHARIA (Bankura) : Item No. 20 should be taken up first. ...(Interruptions)

[Translation]

SHRI P.R. DASMUNSI (Howrah) : The Bill relating to reservation for women should be taken up. ... (Interruptions)

[English]

SHRI NIRMAL KANTI CHATTERJEE (Dumdum) : Sir, the Bill relating to reservation for women has been listed.

SHRI BASU DEB ACHARIA : Sir, let us take up Item No. 20. No discussion is required. ... (Interruptions)

SHRI RUPCHAND PAL (Hooghly) : Sir, without discussion, you straightaway put it to the vote of the House. ... (Interruptions)

MR. DEPUTY-SPEAKER : Please sit down now.

12.04 hrs.

*At this stage, Shrimati Lakshmi Panabaka and some other hon. Members came and stood on the floor near the Table.*

... (Interruptions)

MR. DEPUTY-SPEAKER : Please wait a minute. Please wait.

... (Interruptions)

[Translation]

MR. DEPUTY-SPEAKER : Would you like to allow me to say something.

... (Interruptions)

[English]

SHRI BASU DEB ACHARIA : This item should be taken up first. When will this Bill be taken up? ... (Interruptions)

SHRI NIRMAL KANTI CHATTERJEE : We should know the time of voting. When will it be voted? This is a Constitution Amendment Bill. ... (Interruptions)

SHRI BASU DEB ACHARIA : It has been listed. ... (Interruptions)

[Translation]

MR. DEPUTY-SPEAKER : I had said it before the question hour was started.

... (Interruptions)

MR. DEPUTY-SPEAKER : It has been a tradition of this House that everyone should sit when the Chairperson

leaves the chair. I am to submit one point before you.

... (Interruptions)

MR. DEPUTY-SPEAKER : Hon'ble Minister of Law, would you like to say something regarding Item No. 20 of the agenda.

... (Interruptions)

[English]

MR. DEPUTY-SPEAKER : Please listen to the Minister.

... (Interruptions)

MR. DEPUTY-SPEAKER : Please take your seats.

... (Interruptions)

MR. DEPUTY-SPEAKER : Please go to your seats.

... (Interruptions)

[Translation]

SHRIMATI SUSHMA SWARAJ : Mr. Deputy-Speaker Sir, in spite of hundreds of assurances, there is no action whatsoever... (Interruptions)

[English]

MR. DEPUTY-SPEAKER : I request you all to please go to your seats.

... (Interruptions)

MR. DEPUTY-SPEAKER : I will ask the Minister to clarify. Please go to your seats.

... (Interruptions)

[Translation]

SHRI RAJESH RANJAN ALIAS PAPPU YADAV (Purnea) : Mr. Deputy Speaker Sir, we demand that reservation should be provided to women and minorities. ... (Interruptions)

[English]

SHRI SOMNATH CHATTERJEE (Bolpur) : Sir, my request to the Government is that the discussion may be allowed to start. Let us hear what other parties have to say. ... (Interruptions) Let the discussion start. Let us hear the views of the parties. ... (Interruptions)

SHRI BASU DEB ACHARIA : Sir, Item No. 20 should be taken up. ... (Interruptions)

[Translation]

MR. DEPUTY-SPEAKER : I am ready to listen to each one of you. Please speak one by one.

...(Interruptions)

MR. DEPUTY-SPEAKER : In this way, no one will listen to anyone.

...(Interruptions)

[English]

MR. DEPUTY-SPEAKER : I will listen to each one of you. Please go to your seats.

...(Interruptions)

SHRI SOMNATH CHATTERJEE : Sir, you take up the discussion...(Interruptions)

SHRI AJAY CHAKRABORTY (Basirhat) : Sir, let the discussion be started.

[Translation]

SHRI HARIN PATHAK (Ahmedabad) : Mr. Deputy Speaker Sir, Hon'ble Minister should give an assurance to the House. ...(Interruptions). We want an assurance from the Hon'ble Minister. ...(Interruptions)

[English]

SHRI BASU DEB ACHARIA : Sir, you start the discussion.

[Translation]

SHRI KASHI RAM RANA (Surat) : Mr. Deputy Speaker Sir, we would like to get the Bill on women's reservation passed but the parties in the United Front. ...(Interruptions) be it Communist Party or Congress Party or any other party. (Interruptions), all these parties do not like to get it passed ...(Interruptions). They are just pretending ...(Interruptions) In spite of framing a United Front, all of them are rejecting the Bill on women's reservation in different voices. ...(Interruptions).

MR. DEPUTY-SPEAKER : I am making request for the last time.

[English]

Please go to your seats. I will listen to each one of you. Please go to your seats.

...(Interruptions)

SHRI SOMNATH CHATTERJEE : Mr. Deputy-Speaker, Sir, I suggest that you start the discussion. ...(Interruptions)

MR. DEPUTY-SPEAKER : The House stands adjourned till one p.m.

12.12 hrs.

The Lok Sabha then adjourned till Thirteen of the Clock.

13.00 hrs.

The Lok Sabha reassembled after Lunch at Thirteen of the Clock

(MR. DEPUTY-SPEAKER in the Chair)

...(Interruptions)

SHRI NIRMAL KANTI CHATTERJEE : Sir, what has happened in the meantime? ...(Interruptions). What is the date? ...(Interruptions)

SHRI BASU DEB ACHARIA : Not only date, but also the time. ...(Interruptions)

SHRI NIRMAL KANTI CHATTERJEE : We want to know the date.

MR. DEPUTY-SPEAKER : First, we will take up Papers to be Laid on the Table.

13.01 hrs.

## PAPERS LAID ON THE TABLE

### Annual Report and Review on the working of Petrofils Co-operative Limited, Vadodara for the year 1995-96 etc.

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI M. ARUNACHALAM) : Sir, I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Petrofils Co-operative Limited, Vadodara, for the year 1995-96 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Petrofils Co-operative Limited, Vadodara, for the year 1995-96.

[Placed in Library. See No. LT 2332/97]

MR. DEPUTY-SPEAKER : Shri Saifuddin Soz. Shri Ramakant D. Khalap.